

(18)



NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/70/(IB)/2017
NAME OF THE PETITIONER(S) : SRI ADINATH ENTERPRISES
NAME OF THE RESPONDENT(S) : RRP HOUSING PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	H. VISVESWARAN.	COUNSEL FOR PETITIONER	
2.	V. Krishnan	Counsel for Respondent	

ORDER

Counsel representing both the parties are present. Counsel for respondent stated that they are intending to settle the matter between the parties and the same is in progress. Both the counsel prayed time for making submissions on the final outcome of the settlement talks. Time extended at request. Put up on 07.11.2017 at 10.30 A.M.


K Anantha Padmanabha Swamy
Member (Judicial)

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